

Declaration of Assets and Liabilities

Year 2020-21

I, **Rajiv Kumar**, son of **Late Ramchandra Thakur**, aged **56** years, belonging to **Bihar Legislative Assembly** service and presently working as **Deputy Secretary**, Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	self	spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
			Anju Kumari (Wife)**	Abhigyan Manasvi (Son)	Shreyansh Raj (son)	N.A.
(i)	Cash	9,000/-	Nil	Nil	Nil	N.A.
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	SBI Rs.- 2,36,000/- as on 18.02.2021	Nil	9,000/-	Nil	N.A.
(iii)	Bonds, Debentures and Shares in Companies	Share- Rs.- 46,000/- As on 15.02.2021	Nil	Nil	Nil	N.A.
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	Nil	Nil	RD in post Office- 16,650/-	Nil	N.A.
(v)	Motor vehicles (details of make, etc.)	(1) Scooter (Bajaj Legend) (BR-1Q-9137) Model 2000 (2) Car (S -presso) Model-2020 (BR-01EQ 9222)	Nil	Nil	Nil	N.A.
(vi)	Jewellery (give details of weight and value)	50 gram Gold Rs. 2,31,750/- Silver Coin 125 gm Rs.- 8625/-	Nil	20 gram Gold- Rs.92,700/-	10 gram Gold- Rs.46,350/-	N.A.
(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil	N.A.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

** Anju Kumari, Bihar Administrative Service, working as Deputy Secretary, Social Welfare Department, Patna, Bihar has declared the details in her office.

B. Details of Immovable assets

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	self	spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
			Anju Kumari (Wife) **	Abhigyan Manasvi (Son)	Shreyansh Raj (Son)	
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	Sohgi, Sampatchak, Patna, Thana No.- 126, Khat No.-309, Survey Plot No.- 1855, 14.5 Decimal Purchased Value Rs. 2,24,364/-	Nil	Nil	Nil	N.A
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	(i) New Jakkanpur, Patna, Thana No.-29, Khata No.-133, Survey Plot No.-17, 700 Sq. ft. (Purchased Value Rs.- 1,04,548/-) (ii) Bhusaula Danapur, Phulwarisharif, Patna, Thana No.-40, Khata No.-5127, Survey Plot No.-2534, 8292 Sq. ft (Purchased Value Rs.- 12,79,411/-)	Nil	Nil	Nil	N.A
(iii)	Buildings (Commercial and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	N.A
(iv)	Houses / Apartments, etc. - -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	Flt. No-424, Block-IV, Arrah Garden Residency, Arrah Garden Road, Thana-Rupaspur, Patna, 1675 Sq. ft. (50% Share) Rs.-24,61,274/-	Nil	Nil	Nil	N.A
(v)	Others (such as interest in property)		Nil	Nil	Nil	N.A

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues :-

(Note: please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 15-5.2015
(a)	(i) Loans from Banks	(1) Housing Loan from SBI, Patna Rs. 19,47,500/- (2) Car Loan from SBI, Patna Rs.- 1,50,000/-	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Personal Loan- 5,00,000/-	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also permanent Account Number (PAN)]	Tax -1,92,616/- Assessment year 2020-2021 PAN No.- AHAPK5228K	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-184

Gender :-

M (M/F)

Date of Birth :-

0 1 0 7 1 9 6 4 (DD/MM/YYYY)

Class/Group :-

A (A/B/C)

Cadre :-

Assistant Cadre, Bihar Legislative Assembly, Secretariat

Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Munger

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....

Name of Employee **Rajiv Kumar**

Designation **Deputy Secretary,**

Department : **Bihar Legislative Assembly, Patna**

Place : **Patna**

Date : 18/12/2021

Note: Please sing each page of the declaration . Asset declaration form must be in A4 size White paper with computer typed (single side) in prescribed format.